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* IN THE HIGH COURT OF DELHI AT NEW DELHI
10-13.

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W.P.(C) 5636/2014 & CM 13960/2014

PANACHE INFRASTRUCTURE PVT. LTD. Petitioner
Through: Mr. Nikhil Rohtagi, Advocate with
Mr. Anuj Malhotra, Advocate

versus

COMMISSIONER OF INCOME TAX
(CENTRAL) - III, & ANR. Respondents
Through: Mr. Rahul Chaudhary, Senior Standing
counsel with Ms. Raghvendra Singh, Junior
Standing counsel.

With

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W.P.(C) 6026/2014 & CM 14688/2014

LAUREL INFRASTRUCTURE PVT. LTD. Petitioner
Through: Mr. Nikhil Rohtagi, Advocate with
Mr. Anuj Malhotra, Advocate

versus

COMMISSIONER OF INCOME TAX
(CENTRAL)-III & ANR. Respondents
Through: Mr. Rahul Chaudhary, Senior Standing
counsel with Ms. Raghvendra Singh, Junior
Standing counsel.

With

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W.P.(C) 6028/2014 & CM 14694/2014

ZEST INFRASTRUCTURE PVT. LTD. Petitioner



Through: Mr. Nikhil Rohtagi, Advocate with
Mr. Anuj Malhotra, Advocate

versus

COMMISSIONER OF INCOME TAX
(CENTRAL)-III & ANR.

..... Respondents

Through: Mr. Rahul Chaudhary, Senior Standing
counsel with Ms. Raghvendra Singh, Junior
Standing counsel.

And

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W.P.(C) 6027/2014 & CM 14691/2014

SURGE INFRASTRUCTURE PVT. LTD.

..... Petitioner

Through: Mr. Nikhil Rohtagi, Advocate with
Mr. Anuj Malhotra, Advocate

versus

COMMISSIONER OF INCOME TAX
(CENTRAL)-III & ANR.

..... Respondents

Through: Mr. Rahul Chaudhary, Senior Standing
counsel with Ms. Raghvendra Singh, Junior
Standing counsel.

CORAM:

JUSTICE S.MURALIDHAR

JUSTICE VIBHU BAKHRU

ORDER

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06.04.2016

1. Counsel for the Petitioners seeks leave to withdraw these petitions with liberty to avail appropriate remedies as available to the Petitioners in accordance with law.



2. Dismissed as withdrawn with liberty as prayed for. The interim orders stand vacated and the applications are dismissed.

A handwritten signature in black ink, appearing to be 'S. Muralidhar'.

S.MURALIDHAR, J

A handwritten signature in black ink, appearing to be 'Vibhu Bakhru'.

VIBHU BAKHRU, J

APRIL 06, 2016
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